

which appeared in the Indian Express dated the 8th April, 1984 to the effect that several Army Ordnance Depots in the country are facing a threat of espionage activities;

(b) if so, what are the details thereof; and

(c) what steps Government have taken for the safety of Ordnance Depots?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b) Government have seen the news-report.

(c) Comprehensive security instructions exist to protect all Defence units including Army Ordnance Depots from espionage activities these are strictly adhered to.

Irregularities in Nationalised Banks

158. SHRI SHANKER SINH VAGHELA:

SHRI MUKHTIAR SINGH: MALIK:

Will the Minister of FINANCE be pleased to state:

(a) whether Governments' attention has been drawn to the news item which

appeared in the Indian Express dated the 7th March, 1984 wherein it has been stated that there has been considerable increase in the incidents of irregularities and scandals in the public sector banks since their nationalisation;

(b) if so, what is the number of such incidents which involved more than Rs. 10 lakhs during the last three years;

(c) the names of the banks where such incidents have been detected during the above period; and

(d) what action Government have taken in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d) The Indian Express dated 7-3-84 does not contain any such news item. However, the number of cases of fraud and the amount involved as reported by 28 public sector banks to Reserve Bank of India during 1981, 1982 and 1983 are as follows:

(Rs. in Crores)

Year	No. of cases	Amount involved
1981	1891	20.34
1982	2065	19.44
1983	2343	33.29

Note.—(i) The term 'bank fraud' generally covers instances of misrepresentation, breach of trust, manipulation of books of accounts, fraudulent encashment of instruments like cheques, drafts securities charged to banks, misfeasance, embezzlement, theft, misappropriation of funds, conversion of property, cheating, shortages, irregularities etc.

(ii) All cases of frauds reported by banks irrespective of the amount involved are included in the state ment. The total amount involved in these frauds does not necessarily represent the amount of loss to banks.

Whenever any fraud is detected by a bank, the bank immediately orders a domestic enquiry or hands over the matter to local police/CBI for investigation. On the basis of findings of domestic enquiry or of the local police/CBI, suitable action is taken by the bank against guilty persons.

Government & Reserve Bank of India have asked the public sector banks to strengthen their vigilance, inspection and audit machinery and to take adequate steps both punitive and preventive for minimising the incidence of fraud.

159. [Withdrawn.]

Punch card machine operators in Joint Cipher Bureau, Ministry of Defence

160. SHRIMATI MONIKA DAS: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that 16 vacancies of 'Punch Card Machine Operators' (category 'C') have recently been filled up by the Joint Cipher Bureau in his Ministry;

(b) if so, what is the number out of these vacancies which have been reserved for and filled up from candidates belonging to Scheduled Castes/Scheduled Tribes, physically handicapped and ex-servicemen;

(c) what is the number of ex-servicemen sponsored by the Directorate of Resettlement for the said posts and what is the number out of them selected; and

(d) whether the 10 per cent quota for 'C' category post has been filled up from amongst the ex-servicemen?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) No, Sir. So far only a Select list has been drawn and pre-recruitment formalities in respect of the selected candidates are being processed.

(b) 7 vacancies are reserved for being filled by Scheduled Castes/Scheduled

Tribes, Physically handicapped and Ex-servicemen.

(c) One ex-servicemen was sponsored by Directorate General of Resettlement and he has been included in the select list.

(d) Does not arise at this stage.

Inclusion of Ajanta and Ellora caves in the International Tourist Map

161. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the internationally famous Ajanta and Ellora caves have not been included in the international tourist map,

(b) if so, what are the reasons therefor; and

(c) what steps Government propose to take to ensure the inclusion of these caves on the international tourist map?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) to (c) Ajanta and Ellora caves are included in the tourist map of India published by the Department of Tourism. There is no publication entitled "international tourist map".

Piling up of garments at Madras airport

162. SHRI V. GOPALSAMY: Will the Minister of COMMERCE be pleased to state:

(a) what is the quantum of garments for export that has piled up at the Madras Airport as on the 31st March, 1984;

(b) what steps Government have since taken to airlift these garments;

(c) whether Government have received any representation in this regard from Apparel and Handloom Exporters Association;